- (b) if so, the details thereof and the time by which a final decision is likely to be taken in this regard; and
 - (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) No, Sir.

(b) and (c) Do not arise.

Cases of crime against women and girls in trains

113. SHRI PRABHAT JHA:

SHRI ALOK TIWARI:

SHRI ARVIND KUMAR SINGH:

SHRIMATI KUSUM RAI:

Will the Minister of RAILWAYS be pleased to state:

- (a) the details of cases of rape, molestation and misbehaviour with women and girls registered during last three years and the current year in trains, zonewise and year-wise;
- (b) the details of cases of rape, molestation and misbehaviour with women by railway staff, police and para-military personnel registered during 2012 and 2013, so far, zone-wise and year-wise;
- (c) the number of persons arrested, chargesheeted and prosecuted out of above; and
- (d) the details of action Government would take to ensure safety of women and girls in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.J. SURYA PRAKASH REDDY): (a) and (c) The number of cases of rape, molestation and misbehaviour with women and girls in trains registered over Indian Railways (Zone-wise) with number of persons arrested, prosecuted and charge sheeted during the years 2010, 2011, 2012 and 2013 (Upto January) is given in Statement-I (See below).

(b) The number of cases of rape, molestation and misbehaviour with women by railway staff, police and para-military personnel registered over Indian Railways (Zone-wise) during the years 2012 and 2013 (Upto January) is given in Statement-II (See below).

- (d) As per Seventh Schedule, 'Police' and 'Public Order' are state subjects under the Constitution, and therefore, the primary responsibility of prevention, detection, registration, investigation and prosecution of crimes, including creation of a secure environment for women, lies with the State Governments. Railway Protection Force (RPF) supplements the efforts of Government Railway Police (GRP) in checking such incidents in trains by taking the following measures:
 - 1. 1275 trains are escorted by RPF daily on an average, in addition to 2200 trains escorted by Government Railway Police of different States.
 - Ladies special trains are being escorted by lady RPF staff, wherever available in sub-urban section over Central, Eastern, Northern, Western and Southern railways.
 - Train escort parties have been briefed to keep extra vigil on the ladies compartments.
 - 4. Surveillance on the suspect is done through CCTV at major important railway stations.
 - 5. Security Help-Line numbers have been set up in the Zonal Control Room over some zonal railways to facilitate the passengers especially the lady passengers to inform about any untoward incidents. The numbers of such security help-lines have been displayed at conspicuous places of important Railway stations and in the coaches of trains.
 - Regular drives are being conducted to prevent entry of male passengers in ladies compartments and if found, they are prosecuted under the provisions of the Railways Act.

Statement-I

Cases of crimes against women and girls in trains during 2010, 2011, 2012 and 2013 (Upto January)

Railway	Year	No of cases of Rape	No of cases of	No of cases of Misbehaviour	Number of persons arrested	No of persons charge-	No of persons prosecuted
			Molestation			sheeted	
1	2	3	4	5	6	7	8
CR	2010	0	13	4	21	17	15
	2011	1	6	2	15	11	7
	2012	0	14	7	31	22	17
	2013*	0	4	0	4	2	2
ER	2010	0	6	2	13	5	8
	2011	0	7	1	7	4	7
	2012	1	5	1	9	1	7
	2013*	0	3	0	3	0	3
ECR	2010	0	0	0	0	0	0
	2011	0	5	1	13	6	13
	2012	1	5	1	6	2	5

	2013*	0	3	0	4	2	4 Writ
ECOR	2010	0	2	0	2	2	ten A
	2011	0	2	1	2	2	Written Answers 2
	2012	0	3	0	8	8	8
	2013*	0	0	0	0	0	0
NR	2010	0	1	0	5	0	5
	2011	0	1	0	1	0	1
	2012	0	8	0	8	4	8 [22 F
	2013*	0	1	0	1	0	8 1 3 2
NCR	2010	0	3	0	3	3	3 ry, 20
	2011	0	2	1	2	3	2 13
	2012	0	3	1	4	2	3 Ş
	2013*	0	1	1	2	1	1 <i>istari</i>
NER	2010	0	1	0	1	1	1 & & & & & & & & & & & & & & & & & & &
	2011	0	1	0	1	1	Unstarred Questions 1 0 0
	2012	0	1	1	5	0	0 ons
	2013*	0	0	0	0	0	0 9

1	2	3	4	5	6	7	8	192
NFR	2010	0	2	0	2	2	2	
	2011	0	1	1	2	2	2	Written
	2012	0	1	5	7	5	5	
	2013*	0	1	0	0	0	0	Answers to
NWR	2010	0	0	7	7	7	7	rs to
	2011	1	3	9	16	13	13	0
	2012	0	6	11	15	15	15	_
	2013*	0	0	0	0	0	0	[RAJ
SR	2010	0	10	9	20	19	8	[RAJYA SABHA]
	2011	0	29	19	48	48	18	SAB
	2012	0	45	33	77	72	12	HA]
	2013*	0	1	7	8	7	0	
SCR	2010	0	2	3	4	4	3	
	2011	0	0	7	7	7	4	
	2012	0	0	18	21	7	22	Uns
	2013*	0	0	1	0	0	0	Unstarred
SER	2010	0	0	1	3	3	3	
	2011	1	0	0	2	2	2)uesi
	2012	0	0	2	10	10	10	Questions

	2013*	0	0	0	0	0	0
SECR	2010	0	1	1	3	0	3
	2011	0	1	2	2	0	2
	2012	1	5	0	8	0	8
	2013*	0	1	0	1	0	1
SWR	2010	0	0	0	0	0	0
	2011	0	0	0	0	0	0
	2012	2	1	1	11	13	13
	2013*	0	0	1	1	1	0
WR	2010	0	4	3	9	9	9
	2011	0	3	3	5	5	5
	2012	0	3	0	2	2	2
	2013*	0	2	0	4	3	3
WCR	2010	0	7	3	27	9	27
	2011	0	11	5	23	14	23
	2012	2#	19	2	44	21	44
	2013*	0	1	2	2	1	2

^{*} Statistics pertaining to the year 2013 is upto January.

Unstarred Questions

[22 February, 2013]

[#] Out of 02 cases, 01 case was pertaining to 2009 but complaint lodged in 2012.

Statement-II

Crimes against women and girls in trains during 2012 and 2013 (Upto January)

ailway	Details of Crimes		2012			2013 (Upto January	y)
		Railway Staff	Police Personnel	Para- military personnel	Railway Staff	Police Personnel	Para- military personnel
	2	3	4	5	6	7	8
R	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	1	0	0	0	0	0
R	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
CR	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	1	0	0	0	0	0
COR	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0

NR	Rape	0	0	0	0	0	0
	Molestation	4	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
NCR	Rape	0	0	0	0	0	0
	Molestation	1	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
NER	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
NFR	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
NWR	Rape	0	0	0	0	0	0
	Molestation	0	0	1	0	0	0
	Misbehaviour	2	0	0	0	0	0
SR	Rape	0	0	0	0	0	0
	Molestation	4	1	2	0	0	0
	Misbehaviour	4	0	0	0	0	0
SCR	Rape	0	0	0	0	0	0

Written Answers to

[22 February, 2013]

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1	2	3	4	5	6	7	8
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
SER	Rape	0	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
SECR	Rape	0	0	0	0	0	0
	Molestation	1	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
SWR	Rape	1	0	0	0	0	0
	Molestation	0	0	0	0	0	0
	Misbehaviour	1	0	0	0	0	0
WR	Rape	0	0	0	0	0	0
	Molestation	1	0	0	0	0	0
	Misbehaviour	0	0	0	0	0	0
WCR	Rape	1#	0	0	0	0	0
	Molestation	1	1	1	0	0	0
	Misbehaviour	1	0	0	1	0	0

[#] The case was pertaining to 2009 but complaint lodged in 2012.